C.C.P. NO. 58/2001

smt. Jyoti Pandey, aged about 30 years, W/o. Shri Pradeep Pandey, R/o. Govind Nilayam, Kori Ghat, Hoshangabad (M.P.), Presently working as Postal Assistant (a post Junior to the post of Jr. Hindi Translator Gr. II) in the O/o Post Master, Head Post Office, Hoshangabad (M.P.).

Applicant

Versus

- 1. Dr. Sudarshan Agarwal, Chief Post Master General, Hoshangabad Road, Bhopal.
- 2. Shri S.K. Gupta, Director Postal Services, Head Office, O/o Chief Post Master General, Dak Bhawan, Hoshangabad Road, Bhopal (M.P.).
- 3. Dr. A.S. Chouhan, Senior Superintendent Post Office, Hoshangabad Division, Hoshangabad (M.P.).

Respondents Contemners

Counsel:

None for the applicant.
Shri P. Shankaran for the respondents.

Coram :

Hon'ble Shri Justice N.N. singh - Vice Chairman. Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

ORDER (Oral)
(Passed on this the 5th day of February 2003)

The learned counsel for the respondents submitted that as the order passed by this Tribunal on 31/07/2000 in OA No. 633/2000 against which this contempt petition was filed, was modified in review application No. 68/2000 by order dated 9th September 2002, no question of contempt arises and as such the contempt petition be dropped. The same point was raised on the last day also but nobody was present on behalf of the applicant. In the circumstances

M. only

that the original order was modified, this contempt petition is dropped and notices are discharged.

(R.K. UP ADHYAYA) MEMBER (A) (N.N. SINGH) VICE CHAIRMAN

प्रतिकिति असे हिल्ला अवस्पूर हिल्ला अवस्पूर (१) राज्य कार्यास्त्र वार एगेरिश्चार अवस्पूर कार्यास्त्र कार्यास्त्र

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